

Annexure-3

Name of the corporate debtor: MAA DURGA FLOUR MILLS PVT LTD; Date of commencement of CIRP 04.09.2019; List of creditors as on: 17.02.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank Of India, Kolkata Asset Recovery Branch, 5, B.T.M Sarani, Kolkata-700001	17.09.2019	48,16,58,000	46,36,48,407	FINANCIAL	YES	YES	NO	67.41%					



Sambhu Lal